

**Central Administrative Tribunal
Principal Bench**

OA No.3752/2014

New Delhi, this the 03rd day of January, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Bharti Gupta (Primary teacher), Age about 44 years,
(Employee Id 95006931)

W/o Ramesh Gupta,
R/o 3055/1, Ranjit Nagar,
South Patel Nagar,
New Delhi-08.

...Applicant

(By Advocate : Shri T.D. Yadav)

Versus

1. GNCT of Delhi,
Through the Chief Secretary, Govt. of Delhi,
New Secretariat, Near IG Stadium,
I.T.O., New Delhi-110002.
2. The Commissioner of MCD (North) Civic Centre,
4th Floor SPM Marg, New Delhi-110002.
3. The Director Education,
MCD (North) Civic Centre,
15th Floor SPM Marg, New Delhi-110002.
4. Dy. Commissioner (Education),
MCD (North) Ist floor Nigam Bhawan,
Desh Bhandhu Gupta Road,
Anand Parbat,
Karol Bagh, New Delhi-110005.
5. Smt. Vimla Devi (Principal),
Nigam Partibha Primary School,
Baljeet Nagar-1,
New Delhi-110008.

...Respondents

(By Advocate : Shri R.K. Jain)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

Heard both sides.

2. The applicant, a teacher in the respondent, North DMC, filed the OA questioning the Annexure-A/1 dated 07.11.2014, whereunder, the applicant was transferred from Baljeet Nagar-I to Dev Nagar-I. At the time of issuing notice, this Tribunal was not inclined to grant any stay and accordingly, the applicant joined at Dev Nagar-I, in pursuance of the impugned order dated 07.11.2014 and has been working there for all these about more than three years.

3. Though the applicant raised various grounds questioning the impugned transfer order, however, we are of the considered view that after the long lapse of time, it is not necessary to go into those issues since the transfer is an incidence of service and an yearly exercise, in case of teachers, in view of the administrative exigencies.

4. In the circumstances, OA is disposed of, without going into its merits, by granting liberty to the applicant to make a representation, if she is still having any grievance or request for transfer to any other place or school and in such an event, the

respondents may consider the same in accordance with the transfer policy and Rules, in the forthcoming transfer season. No costs.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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